

F.No. A-37011/12/2015-LC
Government of India
Ministry of law and Justice
Department of Legal Affairs
Law commission of India

2nd & 4th Floor, Lok Nayak Bhawan,
Khan Market, New Delhi
dated 16th August, 2017

Office Order

Sub: Appointment of Appellate Authority and CPIO under "Right to Information Act, 2005".

In Continuation of earlier orders of this Commission on the subject cited above, the Competent Authority has decided to appoint **Shri A. K. Upadhyay and Smt. Varsha Chandra, Addl. L.O**, as **Appellate Authority and CPIO** respectively, in Law Commission of India with immediate effect.

The Details of both the officers are as under:

Shri A.K. Upadhyay, Addl. L.O, Room No. 231 D, 2 nd Floor, B- Wing Lok Nayak Bhawan, Khan Market, New Delhi-110003 Phone No. 01124635736 E-mail- ak.upadhyay@nic.in	Smt. Varsha Chandra, Addl. L.O, Room No. 231 E, 2 nd Floor, B- Wing Lok Nayak Bhawan, Khan Market, New Delhi-110003 Phone No. 01124635735 E-mail- varsha.chandra67@gov.in
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(KULDEEP KUMAR)

UNDER SECRETARY TO THE GOVT OF INDIA

To

1. Shri A.K.Upadhyay, Addl. L.O, Law Commission of India
2. Smt. Varsha Chandra, Addl. L.O, Law Commission of India

Copy to:

1. PPS to Member Secretary, Law Commission of India
2. All CPIOs, D/o Legal Affairs, CPIO(Admin), Law Commission of India
3. NIC cell, Department of Legal Affairs, Shastri Bhawan, New Delhi for uploading the same on the website of Law Commission of India.